

Cont.Case (Civil)

FILING NUMBER: 2602/2020

Sarwan Kumar Kejriwal

: PETITIONER

Vs

THE STATE OF JHARKHAND AND OTHERS

: OPPOSITE PARTIES

BENCH : S.J

CFS:

PETITION : N/A

AFIDAVIT : Rs. 5/- & Rs. 15/-

VAKALATNAMA: Rs.15/- & Rs. 15/-

DEFECT IF ANY

1. In view of Hon'ble Court's direction opposite parties number 2, 4, & 5 appears to be unnecessary, may be verified.
2. If Respondents/opposite parties no. 2, 4, & 5 not deleted after verification complete postal address of opposite party number 2, 4 & 5 may be written. The postal address of opposite party number 3 may also be written.
3. F/C or T/C of page 23 may be filed.

Ranjeet Kumar Pankaj

09/06/2020.